## Effect on Cotton Crop due <sub>10</sub> use of Synthetic Pyrethroids

7240. SHRI V. SOBHANADREES-WARA RAO: Will the Minister of AGRICULTURE be pleased to state :

(a) whether several effects on cotton crop have been observed due to the use of synthetic pyrethroids;

(b) whether synthetic pyrethroids are banned in several advanced countries;

(c) whether Government propose to ban the use of synthetic pyrethroids in our country too, and if so, by what date; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE OF AGRICULTURE DEPARTMENT AND COOPERATION (SHRI YOGENDEA MAKWANA): The judicious use of synthetic pyrethroids has increased the cotton yield significantly in India by controlling the bollworms of cotton and improving the quality of the seed cotton (KAPAS), However, these being twice as persistent as the conventional pesticides, the number of sprays of Synthetic pyrethroids are limited to only 2 to 3 resulting in saving in cost of pestiapplication. cides and their Besides. Synthetic pyrethroids induce early maturity, uniform bursting with vigorous growth in cotton. However, they have to be used very judiciously at recommended dosages and time interval by alternating with contact and systemic pesticides to avoid the resurgence of sucking pests.

(b) No, Sir. Synthetic pyrethroids are being used in several advanced countries like United States of America, Europen Economic Community countries etc.

(c) There is no proposal to ban the use of synihetic pyrethroids.

(d) The reasons for not banning the synthetic pyrethroids are :

 (i) The synthetic pyrethroids are used in low dosages as compared to the cenventional insecticides causing less pollution to the environment;

- (ii) the synthetic pyrethroids are very effective for the control of bollworms of cotton thereby increasing the yield of cotton and improving the quality of seed cotton (KAPAS); and
- (iii) they have lower mammalian toxicity with higher bio-efficacy.

## Sale of Land to Public School by DDA

## 7241. SHRI PRAKASH V. PATIL : PROF. RAMKRISHNA MORE :

Will the Minister of URBAN DEVE-LOPMENT be pleased to state :

(a) whether Delhi Development Authority has sold an acre of land to a public school for six lakh rupees at the rate of Rs. 120/- per square metre;

(b) the expenditure incurred by the DDA on the development of this plot; and

(c) the price this plot would have fetched, if sold in open market ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH) : (a) to (c). Since the details as to names of the society/school to whom the land has been allotted and other details about the area have not been indicated, a specific reply to the question can not be given. However, as per the Government's policy the land allotted for the construction of school was being charged at the rate of Rs. 6 lakhs per acre prior to 1.4.85. This rate has since been revised to Rs. 8 lakhs per acre with effect from 1.4.85.

## **Incidence of Occupational Diseases**

7242. SHRI D.N. REDDY : Will the Minister of LABOUR be pleased to state :

(a) whether there is a large scale incidence of occupational diseases such as asbestosis, Byssinossis, pneumoconiosis, siliconsis including dermatitis amongst industrial workers and if so, annual number of victims suffering from such diseases;

(b) what preventive and curative steps are in hand to meet this situation ; and